NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.217/59/HDB/2017
NAME OF THE COMPANY	Vestal Educational Services Private Limited
NAME OF THE PETITIONER(S)	Sandeep Daga
NAME OF THE RESPONDENT(S)	Vestal Educational Services Private Limited (04) Other
UNDER SECTION	59

Counsel for Petitioner(s):

П	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	Kivi Raman APPearing (A)	Alvocate	9963101017	Zanan
	Reggy	2		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V.SWAPRAJAD	AD VOLATO	7948352066	D

ORDER

Heard Sri K.V. Ramana, appearing for Learned senior counsel Shri Vimal Varma Vasi Reddy. And Shri K.V. Siva Prasad, learned counsel for the Respondent. The learned counsel for the Respondent requested two weeks time. Post the case on 20.12.2017.

MEMBER (Technical)

MEMBER (Judicial)